

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
M.A. No. 487 of 2015

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING**

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**For the Appellants :** Mr. Arvind Kumar Lall, Advocate

**For the Respondents:** Mr. Alok Lal, Advocate

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**8/ 26.03.2021** Parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission, this case is referred to be placed in the 'National Lok Adalat' scheduled to be held on 10<sup>th</sup> April, 2021.

**(Ananda Sen, J.)**

Kumar